### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UN-STARRED QUESTION NO.5030 TO BE ANSWERED ON 01.04.2022

#### CHILD TRAFFICKING

#### 5030. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that during lockdown many children were taken away from their homes for illegal child labour, trafficking and forced marriages and if so, the details thereof;
- (b) the number of children kidnapped in various States during the lockdown period and normal period separately, State-wise particularly Tamil Nadu;
- (c) the steps taken by the Union Government to prevent child trafficking and forced labour;
- (d) whether the Government has launched any special helpline number to prevent such atrocities on minor children; and
- (e) if so, the details thereof?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): As informed by National Crime Records Bureau (NCRB), the State-wise number of children trafficked under Human Trafficking and number of children State-wise (including Tamil Nadu) cases registered under kidnapping abduction of children during the year 2020 are at Annexure-I. Further, as per information received from National Commission for Protection of Child Rights (NCPCR), 360 complaints relating to child labour; and 120 cases of child marriages were reported during the year 2020-21 and 2021-22 (as on February, 2022).
- (c) to (e): NCPCR has conducted various activities and programmes to prevent crimes on child trafficking such as, sensitization workshops in various Source Transit and Destination Hotspot Districts of North-East Region, "National Level Multi-stakeholders E-Consultation Meeting to Combat Child Trafficking Post Lockdown Situation due to COVID-19" virtually on 8<sup>th</sup> May 2020, programme called "Samvardhan" meant for mapping of children and their families vulnerable to child trafficking post lockdown situation due to Covid-19 pandemic.

The Ministry of Women and Child Development is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme under which support is provided to States and UT Governments for delivering services for children in need of care and difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc.

The Ministry has also issued advisories and guidelines for encouraging COVID appropriate behaviour, monitoring of Child Care Institutions and coping strategies during COVID times. A responsibility matrix defining role of primary duty holders at all levels from State to Panchayati Raj Institutions was also shared with States/UTs.

The Ministry runs the Childline (1098) service, a 24X7 emergency phone outreach for children in crisis which links them to emergency and long term care and rehabilitation services.

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ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF LOK SABHA UN-STARRED QUESTION NO.5030 FOR ANSWER ON 01.04.2022 BY SHRI SHANMUGA SUNDARAM K. REGARDING CHILD TRAFFICKING

STATE-WISE NUMBER OF CHILDREN TRAFFICKED UNDER HUMAN TRAFFICKING AND NUMBER OF CHILDREN STATE-WISE (INCLUDING TAMIL NADU) CASES REGISTERED UNDER KIDNAPPING ABDUCTION OF CHILDREN DURING THE YEAR 2020

SI. No.	State/UT	Number of children trafficked under Human Trafficking during the year 2020	Number of children state-wise cases registered under kidnapping abduction of children during the year 2020
1	Andhra Pradesh	23	487
2	Arunachal Pradesh	13	41
3	Assam	84	2312
4	Bihar	123	3539
5	Chhattisgarh	35	1935
6	Goa	1	35
7	Gujarat	65	960
8	Haryana	7	1488
9	Himachal Pradesh	2	312
10	Jharkhand	114	505
11	Karnataka	2	1936
12	Kerala	184	200
13	Madhya Pradesh	79	7058
14	Maharashtra	49	7392
15	Manipur	4	35
16	Meghalaya	1	50
17	Mizoram	0	3
18	Nagaland	0	5
19	Odisha	159	3915
20	Punjab	65	1032
21	Rajasthan	815	2769
22	Sikkim	2	31
23	Tamil Nadu	24	252
24	Telangana	32	1258
25	Tripura	2	99
26	Uttar Pradesh	61	5513
27	Uttarakhand	9	365
28	West Bengal	53	7079
	TOTAL STATE(S)	2008	50606
29	A & N Islands	0	6
30	Chandigarh	3	112
	DNH Haveli and DD	2	19
	Delhi UT	202	3748
33	Jammu & Kashmir	2	293
34	Ladakh	0	0
35	Lakshadweep	0	1
36	Puducherry	5	0
	TOTAL UT(S)	214	4179
	TOTAL (ALL ÍNDIA)	2222	54785

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

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